

C.P. 7/2004 in OA 989/99
C.P. 6/2004 in OA 655/2000
C.P. 13/2004 in OA 855/2000
C.P. 14/2004 in OA 857/2000
C.P. 17/2004 in OA 860/2000
C.P. 15/2004 in OA 858/2000
C.P. 16/2004 in OA 859/2000
C.P. 5/2004 in OA 124/2001
C.P. 4/2004 in OA 584/2001

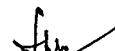
Dated: 23.8.2004

Applicant R.O. Singh present in person.
Respondents by Shri V.S. Masurkar.

Shri R.O. Singh stated that Shri Peter Lobo counsel for the applicant is unwell.

Shri Masurkar states that in Writ Petition the Hon'ble High Court has stayed the operation of the order of the Tribunal. The case is likely to come up on 6.9.2004.

In view of the above the case is adjourned to 5.10.2004.



(Muzaffar Husain)
Member(J)



(A.K. Agarwal)
Vice Chairman

NS

27/8/04